

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **21.02.2025** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 102/2025	IDBI Bank Ltd. & 5 Ors. Vs S Hari Karthik Liquidator, The Jeypore Sugar Company Ltd.	Mr. Varun Srinivasan	
2.	Comp App (AT) (CH) (Ins) No. 95/2025 For Stay IA No. 266/2025 For Exemption IA No. 267 & 268/2025	Kamma Srinivasa Rao Trichy- Thanjavur Expressways Ltd. Vs Raghu Babu Gunturu RP, Trichy Thanjavur Expressways Ltd. & Anr.	Mr. HK Chaturvedi	
3.	Comp App (AT) (CH) (Ins) No. 86/2025 For Direction IA No. 246/2025 For Condone Delay IA No. 247/2025 For Exemption IA No. 282/2025	GK Ispat Pvt. Ltd. Vs Pankaj Srivastava, RP of Katerra India Pvt. Ltd.	Mr. Pranav Gopalakrishnan	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	IA No. 281/2025 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 382/2024 For Stay IA No. 1043/2024 To Adv. Hg. IA No. 1102/2024	State Bank of India SAMB II Vs Vamana Bhagya Pvt. Ltd. & 2 Ors.	Mr. B Dhanaraj	Mr. D Narendar Naik Mr.V Adhivarahan-R2

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	IA No. 822/2024 (For Condone Delay) & IA No. 280/2025 (For Substitution) in Comp App (AT) (CH) (Ins) No. 308/2024	Rajesh Chillale Liquidator, Kanakadhara Ventures Pvt. Ltd. Vs P. Venkateswara Rao & 14 Ors WITH	Mr. VVSN Raju	Mr. Rahul Balaji- R12
6.	Comp App (AT) (CH) (Ins) No. 349/2024 For Stay IA No. 956/2024	P Venkateswara Rao & 4 Ors. Vs The Liquidator, Kanakadhara Ventures Pvt. Ltd. & 10 Ors.	Mr. Vikram Hegde	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) No. 51/2022 For Stay IA No. 578/2022 For Direction IA No. 934/2023	Uma Packaging and Anr. Vs Tirumalathirupati Constructions India Pvt Ltd and 8 Ors.	Mr.Y Suryanarayana	Mr. K Manivannan R2 Mr. Aravind AS- R9

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in